

14.09.2020

Present: Sh. T.P. Negi, Ld. Sr. PP for CBI
Sh. Bhavtosh Sharma, Ld. Counsel for accused Vinod Gupta A-1
Sh. Abhishek Prasad, Ld. Counsel for accused M.P.Bajaj A-2 and
J.S.Sharma A-3
Sh. Sameer Dewan, Ld. Counsel for accused Adarsh Malhotra A-4,
Ashish Lamba A-6, Nakul Malhotra A-7 and Bharat Singh A-9
Sh. S.K. Bhatnagar, Ld. Counsel for accused P.K. Thirwani

None for other accused persons

This case has been taken up through video conferencing via Cisco
Webex app.

Matter is pending for arguments on charge. Ld. Counsels again seek
time to address arguments.

Put up for arguments on charge on 23.09.2020. Ahlmad is also
directed to give report regarding status of scanning of the judicial file.

**SANJAY
BANSAL** Digitally signed by
SANJAY BANSAL
Date: 2020.09.14
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(Sanjay Bansal)
Spl. Judge (PC Act) CBI-16
RADDC, New Delhi.
14.09.2020

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Present: Sh. T.P. Negi, Ld. Sr. PP for CBI

Proceedings against accused Uttam Chand Surana (A-1) already stand abated vide order dated 19.07.2018

Accused G.C.Aggarwal (A-2) has already been declared P.O. vide order dated 02.11.2018

Sh. Abhishek Prasad, Ld. Counsel for accused S.P. Saxena A-6
Sh. R.S. Ahuja, Ld. Counsel for accused A-7, A-8, A-9 and A-10
Accused Shakuntala Joshi, Vipin Kumar Jain and Satyaveer Malik in person
Sh. S.K. Bhatnagar, Ld. Counsel for accused Satyavir Singh Malik and P.K. Thirwani

Accused Shakuntala Joshi, Vipin Kumar Jain and Satyavir Singh Malik are also in attendance

This case has been taken up through video conferencing via Cisco Webex app.

Matter is pending for prosecution evidence. However, in terms of administrative orders of Hon'ble High Court, presently evidence is not being recorded due to Covid pandemic.

Put up for same purpose on 19.10.2020.

**SANJAY
BANSAL**

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SANJAY BANSAL
Date: 2020.09.14
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(Sanjay Bansal)
Spl. Judge (PC Act) CBI-16
RADC, New Delhi.
14.09.2020